सत्यमेव जयते

ORIGINAL

मूल/No : 129522

भारत सरकार
GOVERNMENT OF INDIA
पेटेंट कार्यालय
THE PATENT OFFICE
डिजाइन के पंजीकरण का प्रमाणपत्र
CERTIFICATE OF REGISTRATION OF DESIGN

डिजाइन सं. / Design No.	:	374905-001
तारीख / Date	:	30/11/2022
पारस्परिकता तारीख / Reciprocity Date*	:	
देश / Country	:	

प्रमाणित किया जाता है कि संलग्न प्रति में वर्णित डिजाइन जो **SEMI-AUTOMATED FARMING STRUCTURE** से संबंधित है, का पंजीकरण, श्रेणी **15-03** में 1.Raghava Sai Murthy Puppala 2. Gopinadh Chowdary Ponnaganti 3.Dr.Venkateswarlu Alapati 4.Naga Bharadwaj Purighella 5.Sri Charan Sanagala 6.Gaurav S Kumar 7.Simhadri Indrasena Reddy 8.Dr.P. Phani Prasanthi के नाम में उपर्युक्त संख्या और तारीख में कर लिया गया है।

Certified that the design of which a copy is annexed hereto has been registered as of the number and date given above in class **15-03** in respect of the application of such design to **SEMI-AUTOMATED FARMING STRUCTURE** in the name of 1.Raghava Sai Murthy Puppala 2. Gopinadh Chowdary Ponnaganti 3.Dr.Venkateswarlu Alapati 4.Naga Bharadwaj Purighella 5.Sri Charan Sanagala 6.Gaurav S Kumar 7.Simhadri Indrasena Reddy 8.Dr.P. Phani Prasanthi.

डिजाइन अधिनियम, 2000 तथा डिजाइन नियम, 2001 के अध्यधीन प्रावधानों के अनुसरण में।
In pursuance of and subject to the provisions of the Designs Act, 2000 and the Designs Rules, 2001.

INTELLECTUAL
PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

निर्गमन की तारीख/Date of Issue : 21/02/2023

महानियंत्रक पेटेंट डिजाइन और व्यापार चिह्न
Controller General of Patents, Designs and Trade Marks

पारस्परिकता तारीख (यदि कोई हो) जिसकी अनुमति देश के नाम पर की गई है। डिजाइन का सत्त्वाधिकार पंजीकरण की तारीख से दस वर्षों के लिए होगा जिसका विस्तार, अधिनियम एवं नियम के निबंधनों के अधीन, पाँच वर्षों की अतिरिक्त अवधि के लिए किया जा सकेगा। इस प्रमाण पत्र का उपयोग विधिक कार्यवाहियों अथवा विदेश में पंजीकरण प्राप्त करने के लिए नहीं हो सकता है।

*The reciprocity date (if any) which has been allowed and the name of the country.Copyright in the design will subsist for ten years from the date of Registration, and may under the terms of the Act and Rules, be extended for a further period of five years.This Certificate is not for use in legal proceedings or for obtaining registration abroad.